

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5984
ANSWERED ON:04.05.2005
INTRUSION OF CHINESE ARMY INTO INDIAN TERRITORY
Singh Shri Mohan

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Chinese Army has allegedly intruded into Indian territory by violating the Line of Control along the borders in Uttaranchal and Himachal Pradesh during the last one year;
- (b) if so, the facts thereof;
- (c) whether India has lodged its protest against the continuous intrusion by the Chinese Army into Indian territory;
- (d) if so, the details thereof;
- (e) whether India has taken initiative to solve the border dispute in order to establish better bilateral relations with China; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SHRI E. AHAMED)

(a)-(b) The resolution of the boundary question between India and China is outstanding. The two sides also have differences in perception of the Line of Actual Control (LAC) in the India-China border areas. Both sides carry out patrolling activity in the India-China border areas. There are instances, from time to time, of transgression of our perception of LAC by the Chinese military personnel.

(c)-(d) Government takes up violations of the LAC with the Chinese side through the established mechanisms of diplomatic channels and Border Personnel Meetings.

(e)-(f) It has been at India's initiative that both sides have agreed to explore, through the mechanism of Special Representatives, the framework of a boundary settlement from the political perspective of the overall bilateral relationship. During the visit of the Chinese Premier to India in April 2005, the two sides signed an 'Agreement on the Political Parameters and Guiding Principles for the Settlement of the India-China Boundary Question'. In addition, both sides also seek an early clarification and confirmation of the LAC through the Joint Working Group (JWG) on the boundary question, with the objective of arriving at a common understanding of the alignment of LAC. Pending a final resolution of the boundary question, the two sides have agreed to continue to make joint efforts to maintain peace and tranquility in the border areas.